NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/62/2017

IN

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: GREATSHINE HOLDINGS PVT LTD + 1

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Respondent 100. 1-,2 aspendent 3, 8, 9

NAILOAH ANDIAN for M. SRICHARAN

Connect for

3. R. SHANKARANARA YANAN. for HARI SHANKAR MANI. Count for RH

4. K. Grawtham Rumar

counted for Applicant/ P5-P6

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioners present. Shri Vinod Jain, CA, along with Shri Anand Desai, counsel for R1, R2, R3, R8 & R9, Shri R Sankaranarayanan, counsel for R4, represented R5 & R6 are present. The matter shall be posted alongwith CP13/2017. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)